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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**Co. Appeal No. 79/252/NCLT/AHM/2017**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018**

Name of the Company: Ms. Pawan Pateriya  
(Radiation Worldwide (India) Pvt Ltd)  
V/s.  
ROC, Gwalior

Section of the Companies Act: Section 252 of the Companies Act, 2013

| S.NO. | NAME (CAPITAL LETTERS) | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------------------------|-------------|----------------|-----------|
|-------|------------------------|-------------|----------------|-----------|

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| 1. | Chitranshi Jain - Present - | Chitranshi Jain |  |  |
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| 2. |  |  |  |  |
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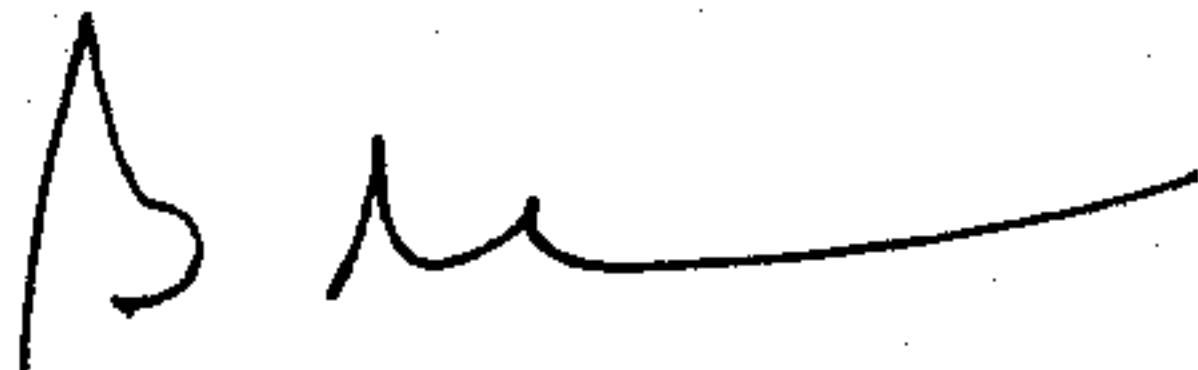
**ORDER**

Learned PCS Ms. Chitranshi Jain i/b CJ & Associates present for Appellant. None present for ROC.

Appellant not file bank statements and affidavit in spite of two directions.

List the matter on 26.02.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 15th day of February, 2018.